

III

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.99/2014

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company		Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Or	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DIPANKAR GOSWAMI
 Advocate
 for S N Singhal & Son
 Advocates

Proforma Defendant
 Axis Bank


 6/2/18

Mr D. N. Sharma
 Mr Shounak Mitra

Mr Zulfikar Ali Alquadeem

Adv. JV
 Yes/
 Nos. 1, 2, 8, 9, 10


 6/2

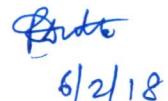
1. Anuban Ray
2. Sharmishtha Mitra
3. A. P. Sharma

Adv. for

R-S


 6/2/18

Rajashri Dutta }
 Kuldip Mellick }
 Adv. for petitioner


 6/2/18

1. Paragya Parmita Chatterjee, }
 3 - Respondent
 17


 6/2/18

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 5, 8, 9, 10, 17 and proforma respondent is present.

Ld. Counsel for the respondents appearing in I.A. No. 318/KB/2017 sought leave to file reply. Leave is granted. Reply may be filed within 15 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List I.A. for hearing along with the main C.P. on 19/03/2018.

8d

(Jinan K.R.)
Member (J)